

26

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

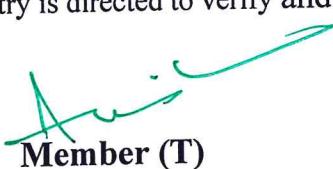
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/15	TP 76/16	For filing objections	397/ 398	Balasaheb & 6 Others Vs Dyanyogi Srhi Shivakumar Swamiji Sugars Ltd., & 7 Others.

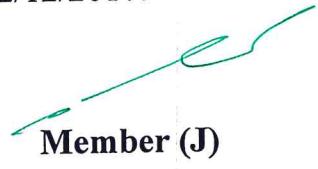
SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1) Shreyas A
for VGB Associates
9036118414 Respondent no.8 
2) Madhuvee
Deshpande Respondent No. 1
3 No 3rd 

ORDER

Counsel for Petitioner is absent. No representation for Petitioner. Counsel for Respondents 1, 2 & 3 is present. Counsel for Respondent R8 is present. Counsel for Respondents 1, 2 & 3 bring to the notice of the Tribunal that, Application was filed before CLB questioning the maintainability of the petition. Registry is directed to verify and put up. List it on 12/12/2017.


Member (T)


Member (J)